

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

22
T.P NO. 27/2017
T.A.No. 28/2017
CA-826/2016
C.P-1058/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M

Name of the Company		Regency Trust Limited	
		Reduction of Share Capital	
Under Section		100,101,102	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Susanta Dutt Adv. } for
2. Jayanta Banerjee Adv. } SEBI 12/7/17

1. Arif Ali, Adv. } for P. K. Banerjee 12/7/17
2. Ayush Shalota Adv. }
3. T. Saraj Adv.

1. T. K. DAS, } for RD (ER)
AD MCA 12/7/17

ORDER

Ld. Counsels for the petitioner and Mr. T.K.Das, Asstt. Director
from the Office of the Regional Director, Eastern Region representing

the Central Government are present. Ld. Counsels on behalf of SEBI are also present.

Mr. T.K.Das, Asstt. Director representing the Central Government prayed that time may be given for filing reply. Prayer is allowed. Central Govt. may file reply within two weeks with a copy in advance to the petitioner.

List the matter on 16/08/2017.

(Vijai Pratap Singh)
Member (J)